

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13025/03/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 05th August, 2016.

NOTIFICATION

Shri Justice Umesh-Chandra Krishna Gopal Maheshwari tenders his resignation from the office of the Judge of Madhya Pradesh High Court, in pursuance of proviso (a) to clause (1) of article 217 of the Constitution, with effect from the afternoon of 27th June, 2016.


5/8/16

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13025/03/2016-US.II

Dated 05.08.2016.

Copy to:-

1. Shri Justice Umesh-Chandra Krishna Gopal Maheshwari,
o/o Registrar General, Madhya Pradesh High Court, Jabalpur.
2. The Secretary to Governor, Madhya Pradesh, Bhopal.
3. The Secretary to the Chief Minister, Madhya Pradesh, Bhopal.
4. The Secretary to the Acting Chief Justice, Madhya Pradesh High Court, Jabalpur.
5. The Chief Secretary, Government of Madhya Pradesh, Bhopal.
6. The Registrar General, Madhya Pradesh High Court, Jabalpur.
7. The President's Secretariat, (CA.II Section), New Delhi.
8. PS to Principal Secretary to the Prime Minister, New Delhi.
9. Additional Registrar (Conf.), O/o Chief Justice of India,
5 Krishna Menon Marg, New Delhi.
10. PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(Desk)/US.II/S.O.(Desk)



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978